

(b) if so, the details thereof, Plan-wise;

(c) whether the present rate of production will be adequate to meet the growing need of papers in Eighth and Ninth plans; and

(d) if no, the details of steps taken to meet the demand for papers in those plan period?

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1990	...	19.09 lakh M.T.
1995	...	24.59 lakh M.T.
2000	...	31.68 lakh M.T.

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This does not include newsprint.

The present demand of paper and paperboard is mostly met by indigenous production except some speciality papers and newsprint which are being imported. Government are taking steps, such as, exempting paper units proposing to use atleast 75% non-conventional raw-materials from compulsory licensing so that the growing demand can be met during the 8th and 9th Plan periods.

#### **Modernisation of Existing Units**

1005. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified the bottlenecks in the rapid growth of industrialisation in the country;

(b) if so, the brief outlines thereof; and

(c) the details of the steps taken to remove those bottlenecks and to modernise the existing units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (d). No demand study paper during 8th and 9th five Year Plans have been made by the Government. However, the Development Council for Paper, Pulp and Allied Industry in their report dated 21.9.1983 on demand forecast by 2000 A.D. had estimated as under:-

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The bottlenecks in the rapid growth of industrialisation in the country have been enunciated in the Statement on Industrial Policy tabled in both House of Parliament on 24th July, 1991. In order to remove the bottlenecks, Industrial licensing has been abolished for all projects except for a short list of Industries as long as they conform to the locational policy. The policy and procedures governing foreign investment and foreign technology agreements have been substantially liberalised. The industrial policy reforms introduced under the new Industrial Policy are designed to upgrade efficiency and help modernisation of Indian industries so that it becomes more competitive and take its rightful place in the world of industrial progress.

#### **Subletting of Government Accommodation**

1006. SHRI GOPI NATH GAJAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the sub-letting of the government accommodation has been increasing in New Delhi and Delhi;